

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.67 of 2014

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s OPG Power Generation Pvt. Ltd. Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Kamal Budhiraja
Mr. Aman Gupta
Mr. Buddy A. Ranganadhan**

Counsel for the Respondent (s) :

ORDER

Admit. Issue notice to all the Respondents returnable on 25.04.2014. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **25.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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